

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/1254/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 15th March, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2019/1085 dtd 13.03.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 1(one) day on 16.03.2019 along with station leave permission w.e.f the evening of 15.03.2019 till the morning of 18.03.2019, as prayed for. The Civil Judge & Asstt. Sessions Judge, Bongaigaon or whoever remains in charge of Civil Judge & Asstt. Sessions Judge, Bongaigaon shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/1255/A, dated 15.03.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

15/3/19
Rohar